

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1370  
ANSWERED ON:22.08.2007  
HALONIC AND CFC CONTROL  
Patil Shri Pratik Prakashbapu

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

(a) whether the Government has initiated any action to control the use of Halonic and CFC as per guidelines under the Montreal Protocol ; and

(b) if so, the details thereof ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) & (b) : Yes, Sir. India became a Party to the Montreal Protocol on Substances that Deplete the Ozone Layer on 17th September, 1992. The Country Programme was prepared in 1993 to phase out the Ozone Depleting Substances (ODS) including Chlorofluorocarbons (CFC) and Halons. The Multilateral Fund (MLF) has provided US\$ 303.29 million for complete phaseout of the production and consumption of CFC and Halon by 1.1.2010.